

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/869/2024

PETITION NUMBER : CP(IB)/290(CHE)/2021

NAME OF THE APPLICANT : Jiangsu Yinhe Electronics Co

**NAME OF THE RESPONDENT(S) : Arumugam Arumugam (RP)
Madurai Krishna Network Pvt Ltd**

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. T.V. Suresh Kumar for the Applicant. Ld. Counsel Ms.Pavithra Sundararajan for RP.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **13.06.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk